



List of Latest updates on SCC OnLine® Web Edition.

July 22

2025

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,
High Courts,
Tribunals and
Statutes

Download SCC Online App



Table of Contents

Supreme Court

High Courts

- Allahabad High Court
- Andhra Pradesh High Court
- Calcutta High Court
- Chhattisgarh High Court
- Delhi High Court
- Court of District Judge
- Gauhati High Court
- Gujarat High Court
- Himachal Pradesh High Court
- Jharkhand High Court
- Jammu and Kashmir High Court
- Karnataka High Court
- Kerala High Court
- Madras High Court
- Meghalaya High Court
- Madhya Pradesh High Court
- Orissa High Court
- Patna High Court
- Punjab and Haryana High Court
- Rajasthan High Court
- Telangana High Court
- Uttaranchal High Court

Articles

- Income Tax Reports

Tribunals

- Customs Excise and Service Tax Appellate Tribunal
- Income Tax Appellate Tribunal
- National Company Law Tribunal

Supreme Court [15]

- A.J. Shetty & Co. (P) Ltd. v. St. Antony's Charity Institutes*, (B.R. Gavai and Augustine George Masih, JJ.), [2025 SCC OnLine SC 1480](#)
- A.J. Shetty & Co. (P) Ltd. v. St. Antonys Charity Institutes*, (B.R. Gavai and Augustine George Masih, JJ.), [2025 SCC OnLine SC 1478](#)
- A.J. Shetty & Co. (P) Ltd. v. St. Antonys Charity Institutes*, (B.R. Gavai and K.V. Viswanathan, JJ.), [2024 SCC OnLine SC 5565](#)
- Adarsh Siksha Parisad Samiti v. Gajanand Sharma*, (Dr D.Y. Chandrachud, C.J. and C.T. Ravikumar, J.), [2023 SCC OnLine SC 2452](#)
- Amaragouda L. Patil (Dr.) v. Union of India*, (Dipankar Datta and Manmohan, JJ.), [2025 SCC OnLine SC 1476](#)
- Hindustan Motors Ltd. v. State of W.B.*, (B.V. Nagarathna and K.V. Viswanathan, JJ.), [2025 SCC OnLine SC 1482](#)
- Okhla Enclave Plot Holders Wel. Assn. v. Union of India*, (A.S. Bopanna and M.M. Sundresh, JJ.), [2023 SCC OnLine SC 2451](#)
- Okhla Enclave Plot Holders Wel. Assn. v. Union of India*, (Vikram Nath and Prasanna B. Varale, JJ.), [2024 SCC OnLine SC 5563](#)
- Okhla Enclave Plot Holders Wel. Assn. v. Union of India*, (Vikram Nath and Prasanna B. Varale, JJ.), [2024 SCC OnLine SC 5564](#)
- Rahil v. State (NCT of Delhi)*, (Sandeep Mehta and **Joymalya Bagchi**, JJ.), [2025 SCC OnLine SC 1481](#)
- Rajkumar Agrawal v. Commercial Auto Sales (P) Ltd.*, (A.S. Bopanna and Sudhanshu Dhulia, JJ.), [2023 SCC OnLine SC 2450](#)
- Ramji Prasad Jaiswal v. State of Bihar*, (Abhay S. Oka and Ujjal Bhuyan, JJ.), [2025 SCC OnLine SC 1477](#)
- Ranjit Singh Bath v. State (UT of Chandigarh)*, (Abhay S. Oka and Ujjal Bhuyan, JJ.), [2025 SCC OnLine SC 1479](#)
- Sharmila Velamur v. V. Sanjay*, (Surya Kant and Ujjal Bhuyan, JJ.), [2024 SCC OnLine SC 5566](#)
- Sharmila Velamur v. V. Sanjay*, (Surya Kant, Dipankar Datta and Ujjal Bhuyan, JJ.), [2025 SCC OnLine SC 1475](#)

Allahabad High Court [35]

- Amit Kumar Baitha v. State of U.P.*, (**Krishan Pahal**, J.), [2025 SCC OnLine All 4222](#)
- Anuj Choudhary v. State of U.P.*, (Rajiv Gupta and Harvir Singh, JJ.), [2025 SCC OnLine All 4233](#)
- Arbaaz v. State of U.P.*, (**Karunesh Singh Pawar**, J.), [2025 SCC OnLine All 4229](#)
- Arun Kumar Singh v. State of U.P.*, (**Rohit Ranjan Agarwal**, J.), [2025 SCC OnLine All 4249](#)
- Asha v. State of U.P.*, (**Rohit Ranjan Agarwal**, J.), [2025 SCC OnLine All 4251](#)
- Ashok Kumar Singh v. Family Court*, (**Saurabh Lavania**, J.), [2025 SCC OnLine All 4235](#)
- Avnish Kumar Tripathi v. State of U.P.*, (**Karunesh Singh Pawar**, J.), [2025 SCC OnLine All 4232](#)
- Awadhesh Kumar v. State of U.P.*, (**Arun Kumar Singh Deshwal**, J.), [2025 SCC OnLine All 4223](#)
- Banti v. State of U.P.*, (**Samit Gopal**, J.), [2025 SCC OnLine All 4220](#)
- Bhim Singh v. State of U.P.*, (**Alok Mathur**, J.), [2025 SCC OnLine All 4244](#)

Gyan Chandra Sonkar v. Union of India, (Shekhar B. Saraf and Praveen Kumar Giri, JJ.), [2025 SCC OnLine All 4246](#)

Hari Shankar Singh v. Indian Telephone Industries Ltd., (Saurabh Shyam Shamshery, J.), [2025 SCC OnLine All 4241](#)

Javeed Jalal v. State of U.P., (Karunesh Singh Pawar, J.), [2025 SCC OnLine All 4231](#)

Kanchan Kumar Gupta v. State of U.P., (Saurabh Shyam Shamsher, J.), [2025 SCC OnLine All 4217](#)

Khushhal Singh v. State of U.P., (Rohit Ranjan Agarwal, J.), [2025 SCC OnLine All 4248](#)

Manju Mishra v. Indian Telephone Industries Ltd., (Saurabh Shyam Shamshery, J.), [2025 SCC OnLine All 4236](#)

Mohd. Shahid v. State of U.P., (Arun Kumar Singh Deshwal, J.), [2025 SCC OnLine All 4226](#)

Mustakeem v. State of U.P., (Karunesh Singh Pawar, J.), [2025 SCC OnLine All 4230](#)

Nitin Gupta v. State of U.P., (Arun Kumar Singh Deshwal, J.), [2025 SCC OnLine All 4224](#)

Onkar Nath v. State of U.P., (Abdul Moin, J.), [2025 SCC OnLine All 4243](#)

Pradeep v. State of U.P., (Samit Gopal, J.), [2025 SCC OnLine All 4221](#)

Prempal Bhukesh v. State of U.P., (Prakash Padia, J.), [2025 SCC OnLine All 4250](#)

Ram Kripal v. State of U.P., (Siddharth and Avnish Saxena, JJ.), [2025 SCC OnLine All 4234](#)

Ram Sundar Singh v. Union of India, (Saurabh Shyam Shamshery, J.), [2025 SCC OnLine All 4242](#)

Ram Tawakkal Mishra v. Union of India, (Saurabh Shyam Shamshery, J.), [2025 SCC OnLine All 4239](#)

Ramkanya Dwivedi v. Union of India, (Saurabh Shyam Shamshery, J.), [2025 SCC OnLine All 4240](#)

Reeta Devi v. State of U.P., (Abdul Moin, J.), [2025 SCC OnLine All 4238](#)

Ritik Jhindal v. State of U.P., (Shekhar B. Saraf and Praveen Kumar Giri, JJ.), [2025 SCC OnLine All 4245](#)

Sanjay Singh v. Union of India, (Manish Kumar Nigam, J.), [2025 SCC OnLine All 4247](#)

Santosh Kumar Sonkar v. Union of India, (Saurabh Shyam Shamshery, J.), [2025 SCC OnLine All 4237](#)

Shahbaz v. State of U.P., (Arun Kumar Singh Deshwal, J.), [2025 SCC OnLine All 4225](#)

Soud v. State of U.P., (Krishan Pahal, J.), [2025 SCC OnLine All 4227](#)

Suraj v. State of U.P., (Subhash Vidyarthi, J.), [2025 SCC OnLine All 4218](#)

Tirath Raj Yadav v. State of U.P., (Saurabh Lavania, J.), [2025 SCC OnLine All 4219](#)

Vikash v. State of U.P., (Dr Gautam Chowdhary, J.), [2025 SCC OnLine All 4228](#)

Andhra Pradesh High Court [2]

Dodda Thimmaiah Gari Konappa v. State of A.P., (Dr Y. Lakshmana Rao, J.), [2025 SCC OnLine AP 2649](#)

Vemula Srinivasa Rao v. Uppala Srinivasa Rao, (Venuthurumalli Gopala Krishna Rao, J.), [2025 SCC OnLine AP 2650](#)

Calcutta High Court [71]

Abdul Matin v. State of W.B., (Saugata Bhattacharyya, J.), [2025 SCC OnLine Cal 5868](#)

Ajay Kumar Gupta v. State of W.B., (Tirthankar Ghosh, J.), [2025 SCC OnLine Cal 5854](#)
Altafur Rahaman v. State of W.B., (Saugata Bhattacharyya, J.), [2025 SCC OnLine Cal 5836](#)
Amartya Sinha v. State of W.B., (Ajay Kumar Gupta, J.), [2025 SCC OnLine Cal 5825](#)
Anup Kumar Biswas v. State of W.B., (Saugata Bhattacharyya, J.), [2025 SCC OnLine Cal 5842](#)
Anupam Sardar v. State of W.B., (Tirthankar Ghosh, J.), [2025 SCC OnLine Cal 5883](#)
Arunava Bhattacharjee v. Kolkata Municipal Corpn., (Tapabrata Chakraborty and Reetobroto Kumar Mitra, JJ.), [2025 SCC OnLine Cal 5824](#)
Barnali Gain v. State of W.B., (Saugata Bhattacharyya, J.), [2025 SCC OnLine Cal 5870](#)
Barun Mandal v. State of W.B., (Tirthankar Ghosh, J.), [2025 SCC OnLine Cal 5838](#)
Bhagwati Developers (P) Ltd. v. Peerless General Finance & Investment Co. Ltd., (Sabyasachi Bhattacharyya and Uday Kumar, JJ.), [2025 SCC OnLine Cal 5830](#)
Bibhash Biswas v. State of W.B., (Saugata Bhattacharyya, J.), [2025 SCC OnLine Cal 5833](#)
Bijan Pramanik v. State of W.B., (Saugata Bhattacharyya, J.), [2025 SCC OnLine Cal 5849](#)
Biplab Biswas v. State of W.B., (Saugata Bhattacharyya, J.), [2025 SCC OnLine Cal 5874](#)
Bodhan Murmu v. State of W.B., (Saugata Bhattacharyya, J.), [2025 SCC OnLine Cal 5841](#)
CLC Tanners Assn. v. State of W.B., (Partha Sarathi Chatterjee, J.), [2025 SCC OnLine Cal 5886](#)
Deb Kumar Banerjee v. State of W.B., (Gaurang Kanth, J.), [2025 SCC OnLine Cal 5891](#)
Dilip Kumar Batabyal v. State of W.B., (Tirthankar Ghosh, J.), [2025 SCC OnLine Cal 5852](#)
Dinabandhu Das Bairagya v. State of W.B., (Tirthankar Ghosh, J.), [2025 SCC OnLine Cal 5878](#)
Fatik Chandra Kalindi v. State of W.B., (Saugata Bhattacharyya, J.), [2025 SCC OnLine Cal 5839](#)
Imran Hossain v. State of W.B., (Saugata Bhattacharyya, J.), [2025 SCC OnLine Cal 5844](#)
Kabita Mandal v. State of W.B., (Tirthankar Ghosh, J.), [2025 SCC OnLine Cal 5877](#)
Kali Dhangar v. Eastern Coal Fields Ltd., (Aniruddha Roy, J.), [2025 SCC OnLine Cal 5892](#)
Kallol Podder v. State of W.B., (Tirthankar Ghosh, J.), [2025 SCC OnLine Cal 5856](#)
Kartik Panday v. State of W.B., (Saugata Bhattacharyya, J.), [2025 SCC OnLine Cal 5861](#)
Khelari Hela v. State of W.B., (Gaurang Kanth, J.), [2025 SCC OnLine Cal 5880](#)
Krishna Chandra Khan v. State of W.B., (Saugata Bhattacharyya, J.), [2025 SCC OnLine Cal 5871](#)
Latika Bag Bera v. State of W.B., (Saugata Bhattacharyya, J.), [2025 SCC OnLine Cal 5848](#)
Laxmi Das v. State of W.B., (Amrita Sinha, J.), [2025 SCC OnLine Cal 5882](#)
Madan Mohan De v. State of W.B., (Saugata Bhattacharyya, J.), [2025 SCC OnLine Cal 5843](#)
Mafikul Sk v. State of W.B., (Tirthankar Ghosh, J.), [2025 SCC OnLine Cal 5864](#)
Mahasen Sardar v. State of W.B., (Tirthankar Ghosh, J.), [2025 SCC OnLine Cal 5859](#)
Minhajuddin v. State of W.B., (Saugata Bhattacharyya, J.), [2025 SCC OnLine Cal 5831](#)
Mohd. Akid Javed v. State of W.B., (Saugata Bhattacharyya, J.), [2025 SCC OnLine Cal 5847](#)
Mohd. Amjad Ali Gazi v. State of W.B., (Tirthankar Ghosh, J.), [2025 SCC OnLine Cal 5863](#)
Mohd. Nizamuddin v. State of W.B., (Saugata Bhattacharyya, J.), [2025 SCC OnLine Cal 5835](#)
Muchi Ram Om v. State of W.B., (Tirthankar Ghosh, J.), [2025 SCC OnLine Cal 5866](#)
Murshidabad Zilla Parishad v. Asian Health Care Development (P) Ltd., (Sabyasachi Bhattacharyya and Uday Kumar, JJ.), [2025 SCC OnLine Cal 5829](#)
Palash Kumar Karmakar v. State of W.B., (Aniruddha Roy, J.), [2025 SCC OnLine Cal 5884](#)

Panchanan Patra v. W.B. Coop. Election Commission, (**Raja Basu Chowdhury**, J.), 2025 SCC OnLine Cal 5869

Partha Narayan Ghosh v. State of W.B., (**Partha Sarathi Chatterjee**, J.), 2025 SCC OnLine Cal 5876

Partha Pratim Karmahapatra v. State of W.B., (**Tirthankar Ghosh**, J.), 2025 SCC OnLine Cal 5862

Pho-Com-Net (P) Ltd. v. State of W.B., (**Amrita Sinha**, J.), 2025 SCC OnLine Cal 5893

Popat & Kotecha Property v. Kolkata Municipal Corpn., (**Shampa Dutt (Paul)**, J.), 2025 SCC OnLine Cal 5894

Prankrishna Das v. State of W.B., (**Aniruddha Roy**, J.), 2025 SCC OnLine Cal 5889

Pratap Karmakar v. State of W.B., (**Ajoy Kumar Mukherjee**, J.), 2025 SCC OnLine Cal 5828

Rajeev Ranjan (Dr.) v. State of W.B., (**Tirthankar Ghosh**, J.), 2025 SCC OnLine Cal 5881

Raju Mandal v. State of W.B., (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 5875

Ranjit Mondal v. State of W.B., (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 5834

Ruchita Roy Manna v. Union of India, (**Aniruddha Roy**, J.), 2025 SCC OnLine Cal 5879

Sabina Bibi v. State of W.B., (**Tirthankar Ghosh**, J.), 2025 SCC OnLine Cal 5890

Saddam Khan v. State of W.B., (**Tirthankar Ghosh**, J.), 2025 SCC OnLine Cal 5853

Sadhan Biswas v. State of W.B., (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 5873

Sadhebala Mondal v. State of W.B., (**Tirthankar Ghosh**, J.), 2025 SCC OnLine Cal 5865

Safikul Islam, In re, (**Dr Ajoy Kumar Mukherjee**, J.), 2025 SCC OnLine Cal 5826

Saher Alam v. State of W.B., (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 5837

Saidul Karikar v. State of W.B., (**Tirthankar Ghosh**, J.), 2025 SCC OnLine Cal 5888

Sanchita Bangal v. State of W.B., (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 5840

Sandip Kumar Mallick v. Union of India, (**Aniruddha Roy**, J.), 2025 SCC OnLine Cal 5858

Sk Surbati v. State of W.B., (**Tirthankar Ghosh**, J.), 2025 SCC OnLine Cal 5885

Sk. Sirajul Hoque v. State of W.B., (**Tirthankar Ghosh**, J.), 2025 SCC OnLine Cal 5867

Smritikona Patra v. State of W.B., (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 5860

Soma Mukherjee v. State of W.B., (**Tirthankar Ghosh**, J.), 2025 SCC OnLine Cal 5857

Soumen Mandal v. State of W.B., (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 5846

Soumita Roy v. State of W.B., (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 5845

Sourav Jana v. State of W.B., (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 5855

Swastika Mandal v. State of W.B., (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 5832

Tarikul Golder v. State of W.B., (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 5872

Thandi Das v. State of W.B., (**Tirthankar Ghosh**, J.), 2025 SCC OnLine Cal 5851

Tojemmal Hossain Faridar v. State of W.B., (**Tirthankar Ghosh**, J.), 2025 SCC OnLine Cal 5887

Trilochan Rana v. State of W.B., (**Tirthankar Ghosh**, J.), 2025 SCC OnLine Cal 5850

Vineeta Burman v. State of W.B., (**Ajoy Kumar Mukherjee**, J.), 2025 SCC OnLine Cal 5827

Chhattisgarh High Court [60]

Ajay Parakh v. Sanjay Prajapati, (**Sanjay S. Agrawal**, J.), 2025 SCC OnLine Chh 7031

- Ajay Singh Bhamra v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), 2025 SCC OnLine Chh 7045
- Amar Prasad Aghariya v. Sarang Singh Sidar*, (**Naresh Kumar Chandravanshi**, J.), 2025 SCC OnLine Chh 7050
- Anil Kumar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), 2025 SCC OnLine Chh 7064
- Anup Kumar Pandey v. Kabir Dwivedi*, (**Sanjay S. Agrawal**, J.), 2025 SCC OnLine Chh 7036
- Arjun Singh v. State of Chhattisgarh*, (**Ravindra Kumar Agrawal**, J.), 2025 SCC OnLine Chh 7076
- Balchand v. State of Chhattisgarh*, (**Sanjay Kumar Jaiswal**, J.), 2025 SCC OnLine Chh 7049
- Bhola Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and **Bibhu Datta Guru**, J.), 2025 SCC OnLine Chh 7041
- Byas Narayan Kashyap v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), 2025 SCC OnLine Chh 7068
- Deenanath Kaiwart v. State of Chhattisgarh*, (**Ravindra Kumar Agrawal**, J.), 2025 SCC OnLine Chh 7079
- Deenbandhu Tandi v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), 2025 SCC OnLine Chh 7067
- Deepmala Sahu v. State of Chhattisgarh*, (**Ravindra Kumar Agrawal**, J.), 2025 SCC OnLine Chh 7089
- Dev Kumar Sahu v. State of Chhattisgarh*, (**Sanjay Kumar Jaiswal**, J.), 2025 SCC OnLine Chh 7048
- Devesh Sharma v. Binu Sharma*, (**Rakesh Mohan Pandey**, J.), 2025 SCC OnLine Chh 7058
- Dinanath Patel (Dr.) v. State of Chhattisgarh*, (**Ravindra Kumar Agrawal**, J.), 2025 SCC OnLine Chh 7075
- Dinesh Kumar Kashyap v. State of Chhattisgarh*, (**Ravindra Kumar Agrawal**, J.), 2025 SCC OnLine Chh 7086
- Gulab Chand Agrawal v. State of Chhattisgarh*, (**Rakesh Mohan Pandey**, J.), 2025 SCC OnLine Chh 7061
- Hemlata Gour v. State of Chhattisgarh*, (**Ravindra Kumar Agrawal**, J.), 2025 SCC OnLine Chh 7073
- Horilal Jaiswal v. State of Chhattisgarh*, (**Ravindra Kumar Agrawal**, J.), 2025 SCC OnLine Chh 7088
- Jalandhar Pradhan v. State of Chhattisgarh*, (**Rakesh Mohan Pandey**, J.), 2025 SCC OnLine Chh 7070
- Jeevan Ram Sidar v. State of Chhattisgarh*, (**Ravindra Kumar Agrawal**, J.), 2025 SCC OnLine Chh 7080
- Kapil Dev v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), 2025 SCC OnLine Chh 7054
- Kaushik Kumar Katta v. Shashikant*, (**Narendra Kumar Vyas**, J.), 2025 SCC OnLine Chh 7047
- Laxmikant Kashyap v. State of Chhattisgarh*, (**Rakesh Mohan Pandey**, J.), 2025 SCC OnLine Chh 7059
- Mansoor Ahmad Siddiqui v. State of Chhattisgarh*, (**Ravindra Kumar Agrawal**, J.), 2025 SCC OnLine Chh 7081
- Moharram v. Dashrath Sahu*, (**Rakesh Mohan Pandey**, J.), 2025 SCC OnLine Chh 7057

- Mohit Lal Yadav v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 7044](#)
- Mukesh Panigrahi v. State of Chhattisgarh*, (**Ravindra Kumar Agrawal**, J.), [2025 SCC OnLine Chh 7074](#)
- Municipal Corpn., Raipur v. Ganesh Ram Devdas*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 7055](#)
- Neelam Sahu v. Narad Nagwanshi*, (**Radhakishan Agrawal**, J.), [2025 SCC OnLine Chh 7037](#)
- P. Ananda Rao v. Union of India*, (**Ravindra Kumar Agrawal**, J.), [2025 SCC OnLine Chh 7072](#)
- Pawanhari Enterprises v. Municipal Council, Katghora*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 7062](#)
- Piyush Rathi v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 7042](#)
- Prabhat Shardul v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 7043](#)
- Prabhu Narayan Sahu v. O.P. Singh*, (**Rakesh Mohan Pandey**, J.), [2025 SCC OnLine Chh 7056](#)
- Pratima Sonchhatra v. Prakashchand Gupta*, (**Sachin Singh Rajput**, J.), [2025 SCC OnLine Chh 7034](#)
- Preetam Singh Gabel v. Chinilal Sahu*, (**Sanjay S. Agrawal**, J.), [2025 SCC OnLine Chh 7033](#)
- Rakesh Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 7063](#)
- Rakesh Singh Gond v. State of Chhattisgarh*, (**Ravindra Kumar Agrawal**, J.), [2025 SCC OnLine Chh 7087](#)
- Ram Rekha Dewangan v. Kailash Dewangan*, (**Sanjay S. Agrawal**, J.), [2025 SCC OnLine Chh 7032](#)
- Ravendra v. State of Chhattisgarh*, (**Rakesh Mohan Pandey**, J.), [2025 SCC OnLine Chh 7060](#)
- S.A Farooqui v. Collector*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 7051](#)
- Sai. Rafik Ahmed v. Sai. Hidayat Hussain*, (**Sachin Singh Rajput**, J.), [2025 SCC OnLine Chh 7039](#)
- Sanjay Kumar v. State of Chhattisgarh*, (**Ravindra Kumar Agrawal**, J.), [2025 SCC OnLine Chh 7085](#)
- Santosh Kumar Gairarey v. Union of India*, (**Ravindra Kumar Agrawal**, J.), [2025 SCC OnLine Chh 7083](#)
- Santosh Kumar Shriwastava v. State of Chhattisgarh*, (**Ravindra Kumar Agrawal**, J.), [2025 SCC OnLine Chh 7071](#)
- Seema Tiwari v. State of Chhattisgarh*, (**Ravindra Kumar Agrawal**, J.), [2025 SCC OnLine Chh 7082](#)
- Shail Jaiswal v. State of Chhattisgarh*, (**Rakesh Mohan Pandey**, J.), [2025 SCC OnLine Chh 7069](#)
- Shakuntala Netam v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 7053](#)
- Shankar Lal v. Mayur Patel*, (**Sanjay S. Agrawal**, J.), [2025 SCC OnLine Chh 7038](#)
- State of Chhattisgarh v. Hemant Kumar Dhruwanshi*, (**Sanjay S. Agrawal**, J.), [2025 SCC OnLine Chh 7030](#)
- State of Chhattisgarh v. Shatruhan Kumar Mahto*, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 7052](#)

Suresh Khunte v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 7066](#)

Tej Kumar Tirkey v. State of Chhattisgarh, (**Ravindra Kumar Agrawal**, J.), [2025 SCC OnLine Chh 7084](#)

Tilak Ram Chouhan v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 7046](#)

Toranlal v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Bibhu Datta Guru, J.), [2025 SCC OnLine Chh 7065](#)

Velji Bhai Patel v. Vitthal Ghanshyam Ashtanka, (**Sanjay S. Agrawal**, J.), [2025 SCC OnLine Chh 7035](#)

Vikas Tekchandani v. Rajesh Bajaj, (**Sachin Singh Rajput**, J.), [2025 SCC OnLine Chh 7040](#)

Virendra Narayan Tripathi v. State of Chhattisgarh, (**Ravindra Kumar Agrawal**, J.), [2025 SCC OnLine Chh 7077](#)

Vishwanath Bareth v. State of Chhattisgarh, (**Ravindra Kumar Agrawal**, J.), [2025 SCC OnLine Chh 7078](#)

Delhi High Court [14]

Ankit v. State (NCT of Delhi), (**Girish Kathpalia**, J.), [2025 SCC OnLine Del 4932](#)

Babli Investments (P) Ltd. v. State (NCT of Delhi), (**Shalinder Kaur**, J.), [2025 SCC OnLine Del 4944](#)

Bhupinderjit Singh v. State (NCT of Delhi), (**Girish Kathpalia**, J.), [2025 SCC OnLine Del 4931](#)

Chirag Adlakha v. State (NCT of Delhi), (**Shalinder Kaur**, J.), [2025 SCC OnLine Del 4943](#)

Ehsan Ahmad Davran v. State (NCT of Delhi), (**Ravinder Dudeja**, J.), [2025 SCC OnLine Del 4935](#)

LNK Sangram Singh Yadav v. Union of India, (**C. Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 4940](#)

Mandhar Marketing v. Rakesh Gupta, (**Tara Vitasta Ganju**, J.), [2025 SCC OnLine Del 4934](#)

R.K. Jain v. Suraj Sunar, (**Tejas Karia**, J.), [2025 SCC OnLine Del 4939](#)

Raj Saha v. State (NCT of Delhi), (**Shalinder Kaur**, J.), [2025 SCC OnLine Del 4933](#)

Rajmani v. Union of India, (**C. Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 4942](#)

Rishab Arora v. State (NCT of Delhi), (**Shalinder Kaur**, J.), [2025 SCC OnLine Del 4937](#)

Sanjeev Kumar Agarwal v. State, (**Ravinder Dudeja**, J.), [2025 SCC OnLine Del 4938](#)

Suresh Chand v. Union of India, (**C. Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 4941](#)

Vinay Mishra v. State (NCT of Delhi), (**Shalinder Kaur**, J.), [2025 SCC OnLine Del 4936](#)

Court of District Judge [1]

State v. Vikrant Grewal, (**Harjot Singh Aujla**, J.), [2025 SCC OnLine Dis Crt \(Del\) 29](#)

Gauhati High Court [22]

Alila Ao v. State of Nagaland, (**Budi Habung**, J.), [2025 SCC OnLine Gau 3399](#)

All Nagaland Govt. Drivers Assn. v. State of Nagaland, (**Budi Habung**, J.), [2025 SCC OnLine Gau 3390](#)

Beihrualy v. Union of India, (**Marli Vankung**, J.), [2025 SCC OnLine Gau 3398](#)
Chawngkhuma v. Union of India, (**Marli Vankung**, J.), [2025 SCC OnLine Gau 3397](#)
Ikram Ali v. State of Assam, (**Parthivjyoti Saikia**, J.), [2025 SCC OnLine Gau 3381](#)
J. Nzanthung Ovung v. State of Nagaland, (**Budi Habung**, J.), [2025 SCC OnLine Gau 3392](#)
Jonali Paul v. Mamoni Paul, (**Mridul Kumar Kalita**, J.), [2025 SCC OnLine Gau 3385](#)
Joy Chandra Bhuyan v. Kumud Ranjan Medhi, (**Parthivjyoti Saikia**, J.), [2025 SCC OnLine Gau 3386](#)
Kanaklata Doley v. State of Assam, (**N. Unni Krishnan Nair**, J.), [2025 SCC OnLine Gau 3388](#)
Khaang v. State of Nagaland, (**Budi Habung**, J.), [2025 SCC OnLine Gau 3396](#)
Khehoi Kinimi v. State of Nagaland, (**Budi Habung**, J.), [2025 SCC OnLine Gau 3387](#)
Lalruatkima Zarkawt v. State of Mizoram, (**Kaushik Goswami**, J.), [2025 SCC OnLine Gau 3382](#)
Magus Construction (P) Ltd. v. Gupta Hardware (P) Ltd., (**Parthivjyoti Saikia**, J.), [2025 SCC OnLine Gau 3383](#)
Manilal Malakar v. State of Assam, (**Parthivjyoti Saikia**, J.), [2025 SCC OnLine Gau 3379](#)
Metmei Phom v. State of Nagaland, (**Budi Habung**, J.), [2025 SCC OnLine Gau 3391](#)
Mohd. Rana Ali v. State of Assam, (**Parthivjyoti Saikia**, J.), [2025 SCC OnLine Gau 3380](#)
Mongshathe Y. Thonger v. State of Nagaland, (**Budi Habung**, J.), [2025 SCC OnLine Gau 3394](#)
P. Temsu v. State of Nagaland, (**Budi Habung**, J.), [2025 SCC OnLine Gau 3395](#)
R. Thungarhomo Lotha v. State of Nagaland, (**Budi Habung**, J.), [2025 SCC OnLine Gau 3389](#)
S. Phukuto Zhimomi v. State of Nagaland, (**Budi Habung**, J.), [2025 SCC OnLine Gau 3393](#)
T. Peter v. State of Nagaland, (**Budi Habung**, J.), [2025 SCC OnLine Gau 3400](#)
Union of India v. Quadricon (P) Ltd., (**Shamima Jahan**, J.), [2025 SCC OnLine Gau 3384](#)

Gujarat High Court [16]

Bhikhabhai Kodarbhay Patel v. Ramabhai Revabhai Patel, (**Maulik J. Shelat**, J.), [2025 SCC OnLine Guj 2747](#)
Faizan Harunbhai Vidha v. State of Gujarat, (**Hasmukh D. Suthar**, J.), [2025 SCC OnLine Guj 2751](#)
Gulshankumar Shambhulal Tank v. State of Gujarat, (**Divyesh A. Joshi**, J.), [2025 SCC OnLine Guj 2745](#)
Hasmukhbhai Ramanbhai Prajapati v. Mohd. Ibrahim Ahebbhai Patel, (**Maulik J. Shelat**, J.), [2025 SCC OnLine Guj 2740](#)
Himanshu Chandulal Shah v. State of Gujarat, (**Hasmukh D. Suthar**, J.), [2025 SCC OnLine Guj 2753](#)
Hurbanu v. Mohammadali Mohammadhusen Gandhi, (**Vaibhavi D. Nanavati**, J.), [2024 SCC OnLine Guj 4384](#)
Jamal Noormohmed Shaikh v. Union of India, (A.S. Suphia and **R.T. Vachhani**, JJ.), [2025 SCC OnLine Guj 2748](#)
Kalpesh Rajubhai Sabhad v. State of Gujarat, (**Divyesh A. Joshi**, J.), [2025 SCC OnLine Guj 2746](#)
Mohamedamin v. State of Gujarat, (**Mauna M. Bhatt**, J.), [2025 SCC OnLine Guj 2749](#)
Mukeshkumar Vaikhunthram Thakkar v. State of Gujarat, (**Vaibhavi D. Nanavati** and Utkarsh Thakorbbhai Desai, JJ.), [2025 SCC OnLine Guj 2752](#)

Sentinel Properties (P) Ltd. v. Legal Heir of Deceased Atul Dhirajlal Amin Viral Atulbhai Amin,
(**Sunita Agarwal**, C.J. and Pranav Trivedi, J.), [2024 SCC OnLine Guj 4385](#)
Suo Motu, In re, (**A.S. Supedia** and R.T. Vachhani, JJ.), [2025 SCC OnLine Guj 2741](#)
Suo Motu v. Bhaskar Tanna, (**A.S. Supedia** and R.T. Vachhani, JJ.), [2025 SCC OnLine Guj 2744](#)
Suo Motu v. Samad Abdul Rehman Shah, (**A.S. Supedia** and R.T. Vachhani, JJ.), [2025 SCC OnLine Guj 2743](#)
Ushaben Rajendra Joshi v. State of Gujarat, (**Divyesh A. Joshi**, J.), [2025 SCC OnLine Guj 2742](#)
Varis Mahendrabhai Doshi v. State of Gujarat, (**Hasmukh D. Suthar**, J.), [2025 SCC OnLine Guj 2750](#)

Himachal Pradesh High Court [82]

Ajit Kumar v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 2942](#)
Amar Singh v. State of H.P., (**Ajay Mohan Goel**, J.), [2025 SCC OnLine HP 2950](#)
Ashish Sharma v. State of H.P., (**Rakesh Kainthla**, J.), [2025 SCC OnLine HP 2898](#)
Baldev Singh v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 2909](#)
Beer Singh v. HDFC Bank Ltd., (**Virender Singh**, J.), [2025 SCC OnLine HP 2907](#)
Bharti v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 2918](#)
Bhuvneshwar Singh v. Annpurna, (**Bipin Chander Negi**, J.), [2025 SCC OnLine HP 2892](#)
Chamku Devi v. State of H.P., (**Ajay Mohan Goel**, J.), [2025 SCC OnLine HP 2941](#)
Chanana Kumar v. State of H.P., (**Virender Singh**, J.), [2025 SCC OnLine HP 2899](#)
Dalip Chauhan v. State of H.P., (**Ajay Mohan Goel**, J.), [2025 SCC OnLine HP 2911](#)
Deep Raj v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 2962](#)
Dev Dass v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 2939](#)
Dharam Chand v. Roshan Lal, (**Satyen Vaidya**, J.), [2025 SCC OnLine HP 2888](#)
Dharam Chand v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 2914](#)
Dharam Singh v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 2915](#)
Dharmender Kumar v. State of H.P., (**Virender Singh**, J.), [2025 SCC OnLine HP 2903](#)
Faqir Chand v. State of H.P., (**Ajay Mohan Goel**, J.), [2025 SCC OnLine HP 2951](#)
Garveeta Sharma v. Union of India, (**Tarlok Singh Chauhan** and Sushil Kukreja, JJ.), [2025 SCC OnLine HP 2961](#)
Gulzari Lal v. Alok Banga, (**Satyen Vaidya**, J.), [2025 SCC OnLine HP 2885](#)
Gurjant Singh v. State of H.P., (**Rakesh Kainthla**, J.), [2025 SCC OnLine HP 2902](#)
Gurvinder Singh v. State of H.P., (**Rakesh Kainthla**, J.), [2025 SCC OnLine HP 2908](#)
Inder Pal v. LAO, (**Ranjan Sharma**, J.), [2025 SCC OnLine HP 2884](#)
Jageer Singh v. State of H.P., (**Rakesh Kainthla**, J.), [2025 SCC OnLine HP 2901](#)
Jai Parkash v. Annpurna, (**Bipin Chander Negi**, J.), [2025 SCC OnLine HP 2893](#)
Jawala Dass v. State of H.P., (**Ajay Mohan Goel**, J.), [2025 SCC OnLine HP 2944](#)
Joginder Singh v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 2917](#)
Kailash Chand v. LAC, (**Satyen Vaidya**, J.), [2025 SCC OnLine HP 2886](#)
Kamal Kumar v. State of H.P., (**Ajay Mohan Goel**, J.), [2025 SCC OnLine HP 2910](#)

Kapil Choudhary v. State of H.P., (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2932
Kedar Singh v. State of H.P., (Ajay Mohan Goel, J.), 2025 SCC OnLine HP 2948
Khushbu Banshtu v. Digvijay Banshtu, (Satyen Vaidya, J.), 2025 SCC OnLine HP 2887
Krishni Devi v. State of H.P., (Satyen Vaidya, J.), 2025 SCC OnLine HP 2965
Kusum Gautam v. State of H.P., (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2940
Lolak Ram v. State of H.P., (Ajay Mohan Goel, J.), 2025 SCC OnLine HP 2949
Muni Lal v. State of H.P., (Ajay Mohan Goel, J.), 2025 SCC OnLine HP 2943
Narender Kumar v. State of H.P., (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2960
Narender Kumar v. State of H.P., (Rakesh Kainthla, J.), 2025 SCC OnLine HP 2897
Nirmala v. Damar Kumari, (Rakesh Kainthla, J.), 2025 SCC OnLine HP 2905
Om Parkash v. M.C. Shimla, (Bipin Chander Negi, J.), 2025 SCC OnLine HP 2890
Paan Chand v. Hugat Ram, (Satyen Vaidya, J.), 2025 SCC OnLine HP 2894
Pan Chand v. Himachal RTC, (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2928
Parveen Kumar v. Himachal RTC, (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2958
Pawan Kumar v. State of H.P., (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2913
Pradeep Kumar v. State of H.P., (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2923
Praveen Kumar v. State of H.P., (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2930
Prithu Ram v. Baby Pratigya, (Tarlok Singh Chauhan and Sushil Kukreja, JJ.), 2025 SCC OnLine HP 2904
Rachhpal Singh v. State of H.P., (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2916
Radha Krishan v. D.D. Modgil, (Rakesh Kainthla, J.), 2025 SCC OnLine HP 2906
Rajdeep Pathania v. State of H.P., (Rakesh Kainthla, J.), 2025 SCC OnLine HP 2896
Rajesh Kumar v. State of H.P., (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2929
Rajneesh v. State of H.P., (Ajay Mohan Goel, J.), 2025 SCC OnLine HP 2945
Rakesh Kumar v. Himachal RTC, (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2959
Rakesh Kumar v. State of H.P., (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2957
Ram Singh v. State of H.P., (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2926
Ram Singh v. State of H.P., (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2933
Ramesh Chand v. State of H.P., (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2920
Ramesh Chand v. State of H.P., (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2937
Ramesh Kumar v. State of H.P., (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2925
Ravinder Singh v. Himachal RTC, (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2935
Rohini Thakur v. State of H.P., (Rakesh Kainthla, J.), 2025 SCC OnLine HP 2895
Rohit Thakur v. State of H.P., (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2922
Sachin Sharma v. State of H.P., (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2927
Sanjeev Kumar v. State of H.P., (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2954
Sarla Devi v. Prakash Chand, (Satyen Vaidya, J.), 2025 SCC OnLine HP 2889
Satish Kumar v. State of H.P., (Ajay Mohan Goel, J.), 2025 SCC OnLine HP 2946
Sheela Pundir v. Union of India, (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2936
Shivani Parihar v. State of H.P., (Jyotsna Rewal Dua, J.), 2025 SCC OnLine HP 2963

Shri Vidwan Singh v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 2964](#)
Shubham v. State of H.P., (**Rakesh Kainthla**, J.), [2025 SCC OnLine HP 2900](#)
Shyam Lal v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 2956](#)
Sunil Kumar v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 2952](#)
Sunita Devi v. Himachal RTC, (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 2924](#)
Tota Ram v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 2931](#)
Usha Devi v. Himachal RTC, (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 2938](#)
Veer Singh v. State of H.P., (**Ajay Mohan Goel**, J.), [2025 SCC OnLine HP 2947](#)
Vijay Pal v. Himachal RTC, (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 2919](#)
Vijay Prakash v. State of H.P., (**Ajay Mohan Goel**, J.), [2025 SCC OnLine HP 2912](#)
Vikas v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 2955](#)
Vikrant Singh Chandel v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 2934](#)
Vinod Kumar v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 2921](#)
Virender Singh Chauhan v. Ajay Kumar, (**Satyen Vaidya**, J.), [2025 SCC OnLine HP 2891](#)
Yakub Ali v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2025 SCC OnLine HP 2953](#)

Jharkhand High Court [8]

Dashrath Ganjhu v. Union of India, (**Gautam Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 2901](#)
Gyan Prakash Sundi v. State of Jharkhand, (**Rongon Mukhopadhyay** and **Rajesh Kumar**, JJ.), [2025 SCC OnLine Jhar 2898](#)
Jai Narayan Sundi v. State of Jharkhand, (**Rongon Mukhopadhyay** and **Rajesh Kumar**, JJ.), [2025 SCC OnLine Jhar 2897](#)
Jitan Mahto v. Union of India, (**Gautam Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 2900](#)
Madhuri Bage v. State of Jharkhand, (**Gautam Kumar Choudhary**, J.), [2025 SCC OnLine Jhar 2903](#)
Raju Ram v. Ejaz Ahmad, (**Pradeep Kumar Srivastava**, J.), [2025 SCC OnLine Jhar 2896](#)
Ram Dayal Kharia v. State of Jharkhand, (**Sujit Narayan Prasad** and **Rajesh Kumar**, JJ.), [2025 SCC OnLine Jhar 2899](#)
Umesh Prasad Srivastava v. State of Jharkhand, (**Rajesh Shankar**, J.), [2025 SCC OnLine Jhar 2902](#)

Jammu and Kashmir High Court [2]

Khambod Singh v. Union of India, (**Rahul Bharti**, J.), [2025 SCC OnLine J&K 712](#)
Naseema v. State (UT of J&K), (**Wasim Sadiq Nargal**, J.), [2025 SCC OnLine J&K 713](#)

Karnataka High Court [4]

Keshav Cement & Infra Ltd. v. State of Karnataka, (**Pradeep Singh Yerur**, J.), [2025 SCC OnLine Kar 10618](#)
Meghana Chandra Reddy v. Tahsildar, Hoskote Taluk, (**E.S. Indires**, J.), [2025 SCC OnLine Kar 10620](#)
Venu v. State of Karnataka, (**M. Nagaprasanna**, J.), [2025 SCC OnLine Kar 10621](#)
Vira Reddy v. State of Karnataka, (**M.I. Arun**, J.), [2025 SCC OnLine Kar 10619](#)

Kerala High Court [76]

- Ajith Kumar K.K. v. Kerala Bank*, (Mohammed Nias C.P., J.), 2025 SCC OnLine Ker 5178
- Anas v. State of Kerala*, (Bechu Kurian Thomas, J.), 2025 SCC OnLine Ker 5130
- Anil Kumar v. State of Kerala*, (Bechu Kurian Thomas, J.), 2025 SCC OnLine Ker 5137
- Anilkumar C.P. v. P.K. Sheeja*, (Sathish Ninan and P. Krishna Kumar, JJ.), 2025 SCC OnLine Ker 5147
- Anitha Mathew v. Collector*, (Ziyad Rahman A.A., J.), 2025 SCC OnLine Ker 5152
- Anne Mary Joy v. Joseph Sebastian*, (Murali Purushothaman, J.), 2025 SCC OnLine Ker 5155
- Aseeb Ali P.M. v. State of Kerala*, (C. Jayachandran, J.), 2025 SCC OnLine Ker 5176
- Balan T.M. v. Yes Bank Ltd.*, (Mohammed Nias C.P., J.), 2025 SCC OnLine Ker 5179
- Biju George v. Collector*, (C.S. Dias, J.), 2025 SCC OnLine Ker 5166
- Biju O.K. v. State of Kerala*, (Bechu Kurian Thomas, J.), 2025 SCC OnLine Ker 5125
- Biju P. v. Secretary*, (Mohammed Nias C.P., J.), 2025 SCC OnLine Ker 5183
- Biju P.V. v. IndusInd Bank Ltd.*, (Anil K. Narendran and Muralee Krishna S., JJ.), 2025 SCC OnLine Ker 5156
- Cochin Corpn. v. Santhi S.*, (Sushrut Arvind Dharmadhikari and Syam Kumar V.M., JJ.), 2025 SCC OnLine Ker 5157
- Devadas v. State of Kerala*, (Bechu Kurian Thomas, J.), 2025 SCC OnLine Ker 5126
- Devasia Antony v. Collector*, (Anil K. Narendran and Muralee Krishna S., JJ.), 2025 SCC OnLine Ker 5177
- Eldhose v. State of Kerala*, (Jobin Sebastian, J.), 2025 SCC OnLine Ker 5140
- Jaseel v. State of Kerala*, (Bechu Kurian Thomas, J.), 2025 SCC OnLine Ker 5134
- Jissmon Jose v. State of Kerala*, (Bechu Kurian Thomas, J.), 2025 SCC OnLine Ker 5132
- Johny P.A. v. State of Kerala*, (C. Jayachandran, J.), 2025 SCC OnLine Ker 5187
- K. Shobana v. Kerala Coop. Bank*, (Mohammed Nias C.P., J.), 2025 SCC OnLine Ker 5161
- K.P. Rajappan Nair v. Bank of Baroda*, (Mohammed Nias C.P., J.), 2025 SCC OnLine Ker 5162
- K.V. Paulose v. Kerala State Rural Roads Development Agency*, (Sushrut Arvind Dharmadhikari and Syam Kumar V.M., JJ.), 2025 SCC OnLine Ker 5158
- Kanhirandy Mahamud v. Collector*, (C.S. Dias, J.), 2025 SCC OnLine Ker 5171
- Kannoth Gangadharan Nair v. Chathampalli Mathu*, (C. Pratheep Kumar, J.), 2025 SCC OnLine Ker 5150
- Keerthana. S. Kumar v. State of Kerala*, (Bechu Kurian Thomas, J.), 2025 SCC OnLine Ker 5133
- Kerala State Rural Roads Development Agency v. K.V. Paulose*, (Sushrut Arvind Dharmadhikari and Syam Kumar V.M., JJ.), 2025 SCC OnLine Ker 5159
- King Nayak v. State of Kerala*, (Bechu Kurian Thomas, J.), 2025 SCC OnLine Ker 5128
- Kotak Mahindra Bank Ltd. v. Mary Deena Joy*, (M.A. Abdul Hakhim, J.), 2025 SCC OnLine Ker 5116
- Kotak Mahindra Bank Ltd. v. Mary Deena Joy*, (M.A. Abdul Hakhim, J.), 2025 SCC OnLine Ker 5117

Kotak Mahindra Bank Ltd. v. Mary Deena Joy, (**M.A. Abdul Hakhim**, J.), 2025 SCC OnLine Ker 5118

Kunjumon v. State of Kerala, (**Jobin Sebastian**, J.), 2025 SCC OnLine Ker 5141

Kutty Hassan v. State of Kerala, (**C.S. Dias**, J.), 2025 SCC OnLine Ker 5172

M V Joseph v. Tahsildar, Sulthan Bathery Taluk, (**C. Jayachandran**, J.), 2025 SCC OnLine Ker 5189

Mathew John P. v. State of Kerala, (**C.S. Dias**, J.), 2025 SCC OnLine Ker 5167

Midhun M.G. v. State of Kerala, (**Bechu Kurian Thomas**, J.), 2025 SCC OnLine Ker 5129

Mohd. Ansari v. State of Kerala, (**Bechu Kurian Thomas**, J.), 2025 SCC OnLine Ker 5122

Mohd. Junaid v. State of Kerala, (**Bechu Kurian Thomas**, J.), 2025 SCC OnLine Ker 5131

Nadeer v. State of Kerala, (**V.G. Arun**, J.), 2025 SCC OnLine Ker 5145

Najeeba v. Kerala State Coop. Bank, (**Mohammed Nias C.P.**, J.), 2025 SCC OnLine Ker 5181

Naseema v. Revenue Divisional Officer, (**C.S. Dias**, J.), 2025 SCC OnLine Ker 5169

Nirupama YS v. State of Kerala, (**D. K. Singh**, J.), 2025 SCC OnLine Ker 5160

Noorul Islam Trust v. State of Kerala, (**D. K. Singh**, J.), 2025 SCC OnLine Ker 5184

O.A Kamaludheen v. State of Kerala, (**A.K. Jayasankaran Nambiar** and **P.M. Manoj**, JJ.), 2025 SCC OnLine Ker 5149

P.A. Kabeer v. Kerala SEB, (**Mohammed Nias C.P.**, J.), 2025 SCC OnLine Ker 5164

P.S. Mariamma v. Dr. A. Kowsigan, (**A.K. Jayasankaran Nambiar** and **P.M. Manoj**, JJ.), 2025 SCC OnLine Ker 5138

Phykon Solutions (P) Ltd. v. Mithun Gopal, (**K. Natarajan**, J.), 2025 SCC OnLine Ker 5148

Puthukudy Kunnummal Saheera v. Gurikkalkandy Velayudhan, (**Sathish Ninan** and **P. Krishna Kumar**, JJ.), 2025 SCC OnLine Ker 5146

Ranjith v. State of Kerala, (**Bechu Kurian Thomas**, J.), 2025 SCC OnLine Ker 5120

Rejin P. Raj v. State of Kerala, (**Bechu Kurian Thomas**, J.), 2025 SCC OnLine Ker 5123

Roby Varghese v. Kerala State Coop. Bank Ltd., (**Mohammed Nias C.P.**, J.), 2025 SCC OnLine Ker 5173

Roy Basil v. Tribunal for the Maintenance & Welfare of Parents & Senior Citizens, (**Shoba Annamma Eapen**, J.), 2025 SCC OnLine Ker 5185

Sabareesan S.R. v. Kerala Gramin Bank Ltd., (**Mohammed Nias C.P.**, J.), 2025 SCC OnLine Ker 5163

Salim Rawther v. Sheeba P.S., (**Murali Purushothaman**, J.), 2025 SCC OnLine Ker 5154

Sanjit Biswas v. State of Kerala, (**Bechu Kurian Thomas**, J.), 2025 SCC OnLine Ker 5121

Seenath v. Revenue Divisional Officer, (**C.S. Dias**, J.), 2025 SCC OnLine Ker 5170

Seethalakshmi Ammal v. Shyam Kumar, (**Shoba Annamma Eapen**, J.), 2025 SCC OnLine Ker 5191

Serms Infrastructure (P) Ltd. v. District Nirmathi Kendra, (**Murali Purushothaman**, J.), 2025 SCC OnLine Ker 5153

Shafeeq v. State of Kerala, (**Bechu Kurian Thomas**, J.), 2025 SCC OnLine Ker 5127

Shihabudheen v. State of Kerala, (**Jobin Sebastian**, J.), 2025 SCC OnLine Ker 5143

Shuhaib v. State of Kerala, (**Bechu Kurian Thomas**, J.), 2025 SCC OnLine Ker 5124

Shweta Narendra Shukla v. Narcotics Control Bureau, (**Bechu Kurian Thomas**, J.), 2025 SCC OnLine Ker 5119

Somarajan v. State of Kerala, (**Jobin Sebastian**, J.), [2025 SCC OnLine Ker 5142](#)
Sreekumar J. (Dr.) v. State of Kerala, (**D. K. Singh**, J.), [2025 SCC OnLine Ker 5190](#)
Subash Chandran v. South Indian Bank Ltd., (**Mohammed Nias C.P.**, J.), [2025 SCC OnLine Ker 5175](#)
Surad v. State of Kerala, (**Bechu Kurian Thomas**, J.), [2025 SCC OnLine Ker 5136](#)
Suresh Babu N. v. ICICI Home Finance, (**Mohammed Nias C.P.**, J.), [2025 SCC OnLine Ker 5165](#)
Suresh v. State of Kerala, (**Bechu Kurian Thomas**, J.), [2025 SCC OnLine Ker 5135](#)
Thomas v. Revenue Divisional Officer, (**Shoba Annamma Eapen**, J.), [2025 SCC OnLine Ker 5180](#)
Tomin J. Thachankery v. Revenue Divisional Officer, (**C.S. Dias**, J.), [2025 SCC OnLine Ker 5168](#)
Umaira P.K. v. SBI, (**Mohammed Nias C.P.**, J.), [2025 SCC OnLine Ker 5182](#)
Ummer v. Collector, (**C.S. Dias**, J.), [2025 SCC OnLine Ker 5188](#)
V. Prasannan v. Karthikappally Coop. Agricultural & Rural Development Bank, (**Mohammed Nias C.P.**, J.), [2025 SCC OnLine Ker 5186](#)
Varghese Varghese v. State of Kerala, (**Gopinath P.**, J.), [2025 SCC OnLine Ker 5139](#)
Vimala Vincent v. State of Kerala, (**C.S. Dias**, J.), [2025 SCC OnLine Ker 5174](#)
X31 v. Vijeesh T.T., (**Syam Kumar V.M.**, J.), [2025 SCC OnLine Ker 5144](#)
Xavier v. Manikuttan, (**C. Pratheep Kumar**, J.), [2025 SCC OnLine Ker 5151](#)

Madras High Court [25]

Arul Venkadesh (Dr.) v. Director General of Health Services, (**C. Kumarappan**, J.), [2025 SCC OnLine Mad 3303](#)
D. Rajesh v. C. Jones Chelliah, (Dr Anita Sumanth and **N. Senthilkumar**, JJ.), [2025 SCC OnLine Mad 3300](#)
Eminent Textiles Mills (P) Ltd. v. State Tax Officer, (**G.R. Swaminathan** and K. Rajasekar, JJ.), [2025 SCC OnLine Mad 3302](#)
G. Palanivel v. K.P. Radhakrishnan, (**G.K. Ilanthiraiyan**, J.), [2025 SCC OnLine Mad 3293](#)
J. Sujatha v. M. Sathya, (**P.B. Balaji**, J.), [2025 SCC OnLine Mad 3294](#)
K. Ashraf Ali v. T.N. Newsprint & Papers Ltd., (Anita Sumanth and **N. Senthilkumar**, JJ.), [2025 SCC OnLine Mad 3299](#)
K. Muniyandi v. T.N. STC (Madurai) Ltd., (**Vivek Kumar Singh**, J.), [2025 SCC OnLine Mad 3307](#)
K. Sivasankari v. Social Audit Society of T.N., (**Vivek Kumar Singh**, J.), [2025 SCC OnLine Mad 3308](#)
Kayar Nisha v. State, (**D. Bharatha Chakravarthy**, J.), [2025 SCC OnLine Mad 3291](#)
KCP Infra Ltd. v. Chief Engineer, (**C. Saravanan**, J.), [2025 SCC OnLine Mad 3304](#)
M. Uttamchand v. Gemini Film Circuit, (**K.R. Shriram**, C.J. and Sunder Mohan, J.), [2025 SCC OnLine Mad 3301](#)
Madan Sundararajan v. Dr. K. Sampath, (**Abdul Quddhose**, J.), [2025 SCC OnLine Mad 3287](#)
Madhaiyan v. K. Tirupathi, (**P.B. Balaji**, J.), [2025 SCC OnLine Mad 3298](#)
Mukundan S. Chettiyappa v. Thamarai Trust, (**Lakshmi Narayanan**, J.), [2023 SCC OnLine Mad 8405](#)
Muniyammal v. K. Vijayarangan, (**P.B. Balaji**, J.), [2025 SCC OnLine Mad 3296](#)

P. Soundaram v. T.N. Public Service Commission, (**Vivek Kumar Singh**, J.), 2025 SCC OnLine Mad 3305
Prasad Gangaraju v. Swetharaj, (**P.B. Balaji**, J.), 2025 SCC OnLine Mad 3295
R. Ramakrishnan v. Collector, (**S. Sounthar**, J.), 2025 SCC OnLine Mad 3309
Ramasamy v. Vijayalakshmi, (**P.B. Balaji**, J.), 2025 SCC OnLine Mad 3297
Sangeetha Caterers & Consultants LLP v. New Hotel Sangeetha, (**Senthilkumar Ramamoorthy**, J.), 2025 SCC OnLine Mad 3290
T. Gagarin v. RS Development & Construction India (P) Ltd., (**Abdul Quddhose**, J.), 2025 SCC OnLine Mad 3288
Thirugnanasambandhar Adheena Madam Madurai v. Ramakrishnan, (**M. Dhandapani**, J.), 2025 SCC OnLine Mad 3289
V. Murugan v. State of T.N., (**Vivek Kumar Singh**, J.), 2025 SCC OnLine Mad 3306
Veerasekar v. State of T.N., (**L. Victoria Gowri**, J.), 2025 SCC OnLine Mad 3292
X4 v. Union of India, (**N. Anand Venkatesh**, J.), 2025 SCC OnLine Mad 3310

Meghalaya High Court [9]

Ilinda Marbaniang Ripnar v. North Eastern Hill University, (**H.S. Thangkhiew**, J.), 2025 SCC OnLine Megh 756
M.D. Constructions v. SBI, (**H.S. Thangkhiew**, J.), 2025 SCC OnLine Megh 753
Meghalaya & Greater Shillong Progressive Hawkers & Street Vendors Assn. v. Andrew Aibok Jyrwa, (**I.P. Mukerji**, C.J. and **W. Diengdoh**, J.), 2025 SCC OnLine Megh 751
Meghalaya College Teachers' Assn. v. Vijay Kumar Mantri, (**H.S. Thangkhiew**, J.), 2025 SCC OnLine Megh 749
Phyrnailang Thangkhiew v. State of Meghalaya, (**W. Diengdoh**, J.), 2025 SCC OnLine Megh 748
Prema R. Marak v. State of Meghalaya, (**H.S. Thangkhiew**, J.), 2025 SCC OnLine Megh 754
Shaniah Langstang v. State of Meghalaya, (**W. Diengdoh** and **B. Bhattacharjee**, JJ.), 2025 SCC OnLine Megh 750
Teles Thongni v. Acting Chief (Syiem), (**H.S. Thangkhiew**, J.), 2025 SCC OnLine Megh 752
Teles Thongni v. Acting Chief (Syiem), (**H.S. Thangkhiew**, J.), 2025 SCC OnLine Megh 755

Madhya Pradesh High Court [20]

Akhilesh Mandloi v. State of M.P., (**Vijay Kumar Shukla**, J.), 2025 SCC OnLine MP 5066
Anusha Deepak Tyagi v. Union of India, (**Milind Ramesh Phadke**, J.), 2025 SCC OnLine MP 5072
Ashok Kumar Sharma v. State of M.P., (**Ashish Shrotri**, J.), 2025 SCC OnLine MP 5068
Ayushi Pal v. State of M.P., (**Milind Ramesh Phadke**, J.), 2025 SCC OnLine MP 5063
Bahadur Singh Jamra v. State of M.P., (**Vijay Kumar Shukla**, J.), 2025 SCC OnLine MP 5071
Bahadur Singh Parihar v. State of M.P., (**Milind Ramesh Phadke**, J.), 2025 SCC OnLine MP 5067
Bhagwan Singh v. State of M.P., (**Amit Seth**, J.), 2025 SCC OnLine MP 5057
CBRE South Asia (P) Ltd. v. M.P. Housing & Infrastructure Development Board, (**Deepak Khot**, J.), 2025 SCC OnLine MP 5053
Durga Shankar Agrawal v. State of M.P., (**Vishal Mishra**, J.), 2025 SCC OnLine MP 5062

Kamarlal Banjara v. State of M.P., (**Rajendra Kumar Vani**, J.), 2025 SCC OnLine MP 5054
Karishma Ahir War v. State of M.P., (**Milind Ramesh Phadke**, J.), 2025 SCC OnLine MP 5065
Mohan Makwana v. State of M.P., (**Vijay Kumar Shukla**, J.), 2025 SCC OnLine MP 5069
Moharpal Dhakad v. State of M.P., (**Rajendra Kumar Vani**, J.), 2025 SCC OnLine MP 5055
National Testing Agency v. Laxmi Devi, (**Vivek Rusia** and Binod Kumar Dwivedi, JJ.), 2025 SCC OnLine MP 5058
Oriental Institute of Management v. State of M.P., (**Atul Sreedharan** and Dinesh Kumar Paliwal, JJ.), 2025 SCC OnLine MP 5061
Rekha Vyas v. State of M.P., (**Vijay Kumar Shukla**, J.), 2025 SCC OnLine MP 5070
Seetu v. State of M.P., (**Subodh Abhyankar**, J.), 2025 SCC OnLine MP 5056
Sunita Kulshrestha v. State of M.P., (**Ashish Shroti**, J.), 2025 SCC OnLine MP 5064
Swati Jaiswal v. State of M.P., (**Vishal Mishra**, J.), 2025 SCC OnLine MP 5059
Swati Jaiswal v. State of M.P., (**Vishal Mishra**, J.), 2025 SCC OnLine MP 5060

Orissa High Court [6]

Akash Malik v. State of Odisha, (**V. Narasingh**, J.), 2025 SCC OnLine Ori 2728
Asit Kumar Barik v. State of Odisha, (S.K. Sahoo and S.S. Mishra, JJ.), 2025 SCC OnLine Ori 2731
Dibakar Jena v. State of Odisha, (**V. Narasingh**, J.), 2025 SCC OnLine Ori 2726
Sasmita Biswal v. State of Odisha, (**V. Narasingh**, J.), 2025 SCC OnLine Ori 2730
Somanath Bariki v. State of Odisha, (**V. Narasingh**, J.), 2025 SCC OnLine Ori 2729
Sumati Gouda v. State of Odisha, (**V. Narasingh**, J.), 2025 SCC OnLine Ori 2727

Patna High Court [6]

Chandan Kumar Paswan v. State of Bihar, (**Jitendra Kumar**, J.), 2025 SCC OnLine Pat 2434
Girja Shanker Dutt v. Amit & Ashish Restaurant, (**Arun Kumar Jha**, J.), 2025 SCC OnLine Pat 2430
Manoj Kumar Sinha v. State of Bihar, (**G. Anupama Chakravarthi**, J.), 2025 SCC OnLine Pat 2433
Pappu Tanti v. State of Bihar, (**Ramesh Chand Malviya**, J.), 2025 SCC OnLine Pat 2435
Raj Kumar Singh v. State of Bihar, (**Nani Tagia**, J.), 2025 SCC OnLine Pat 2432
Seema Devi v. Shashi Sharma, (**Arun Kumar Jha**, J.), 2025 SCC OnLine Pat 2431

Punjab and Haryana High Court [79]

Aggarwal R.O. Industries v. Kaur Singh, (**Sumeet Goel**, J.), 2025 SCC OnLine P&H 3949
Ajaib Singh v. Nachattar Singh, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 3962
Ajay Pandit v. State of Haryana, (**Sumeet Goel**, J.), 2025 SCC OnLine P&H 3940
Ajit Singh Grewal v. State of Haryana, (**Jagmohan Bansal**, J.), 2025 SCC OnLine P&H 4008
Amarinder Singh v. State of Punjab, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 3961
Amit Bhalla v. State of Punjab, (**Namit Kumar**, J.), 2025 SCC OnLine P&H 3978
Amit Kumar v. State of Haryana, (**Sumeet Goel**, J.), 2025 SCC OnLine P&H 3955
Amrik Singh v. State of Punjab, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 3969

Anjali v. State of Punjab, (**Manisha Batra**, J.), 2025 SCC OnLine P&H 4004
Anjali v. State of Punjab, (**Manjari Nehru Kaul**, J.), 2025 SCC OnLine P&H 3998
Baba Banda Singh Bahadur Engineering College v. State of Punjab, (**Harsimran Singh Sethi**, J.), 2025 SCC OnLine P&H 3938
Barkha v. State of Punjab, (**Sandeep Moudgil**, J.), 2025 SCC OnLine P&H 3986
Bhagyashree Kishor Kalamkar v. State of Haryana, (**Sumeet Goel**, J.), 2025 SCC OnLine P&H 3987
Bhavish Kumar v. DM, Ferozepur, (**Anupinder Singh Grewal** and **Deepak Manchanda**, JJ.), 2025 SCC OnLine P&H 4011
Bhupinder Singh Cheema v. State of Punjab, (**Jagmohan Bansal**, J.), 2025 SCC OnLine P&H 4013
Bimla Bai v. State of Punjab, (**Sumeet Goel**, J.), 2025 SCC OnLine P&H 3966
Chamkaur Singh Fauji v. State of Punjab, (**Sumeet Goel**, J.), 2025 SCC OnLine P&H 3959
Charan Singh v. State of Punjab, (**N.S. Shekhawat**, J.), 2025 SCC OnLine P&H 3941
Dalip Singh v. Jasdeep Singh, (**Sumeet Goel**, J.), 2025 SCC OnLine P&H 3951
Deepak Rana v. State of Haryana, (**Rajesh Bhardwaj**, J.), 2025 SCC OnLine P&H 3974
Deepanshi Tanwar v. State of Haryana, (**N.S. Shekhawat**, J.), 2025 SCC OnLine P&H 3991
Dharam Pal Mehta v. Haryana Seheri Vikas Pradhikaran, (**Jagmohan Bansal**, J.), 2025 SCC OnLine P&H 4005
Dinesh Pal v. State of Haryana, (**Sumeet Goel**, J.), 2025 SCC OnLine P&H 3956
Farhat Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2025 SCC OnLine P&H 3984
Gagandeep Singh v. Gurinder Singh, (**Sumeet Goel**, J.), 2025 SCC OnLine P&H 3950
Ganesh Dutt Kaushik v. State of Haryana, (**Jasjit Singh Bedi**, J.), 2025 SCC OnLine P&H 3983
Gobind Singh v. State of Haryana, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 3976
Gurdeep Khan v. State of Punjab, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 3988
Gurnek Singh v. Jagir Singh, (**Sumeet Goel**, J.), 2025 SCC OnLine P&H 3942
Harish Sharma v. Azad Singh, (**Deepak Gupta**, J.), 2025 SCC OnLine P&H 4014
Harjinder Kaur v. State of Punjab, (**Manjari Nehru Kaul**, J.), 2025 SCC OnLine P&H 3981
Harpreet Singh v. State of Punjab, (**Sandeep Moudgil**, J.), 2025 SCC OnLine P&H 3971
Inderjit Singh v. State of Punjab, (**Sandeep Moudgil**, J.), 2025 SCC OnLine P&H 3968
Jagdeep Singh v. Kaptan Verma, (**Sumeet Goel**, J.), 2025 SCC OnLine P&H 3954
Jagmail Singh v. State of Punjab, (**Manjari Nehru Kaul**, J.), 2025 SCC OnLine P&H 3977
Jaspreet v. State of Punjab, (**Manjari Nehru Kaul**, J.), 2025 SCC OnLine P&H 4001
Jatinder Singh v. State of Punjab, (**Rajesh Bhardwaj**, J.), 2025 SCC OnLine P&H 3972
Jobanjeet Singh v. State of Punjab, (**Harpreet Singh Brar**, J.), 2025 SCC OnLine P&H 3975
Khushboo Thuker v. State of Punjab, (**Sumeet Goel**, J.), 2025 SCC OnLine P&H 3990
Kiranjeet Kaur v. State of Punjab, (**Sumeet Goel**, J.), 2025 SCC OnLine P&H 3996
Kuldeep Singh v. State of Punjab, (**Manjari Nehru Kaul**, J.), 2025 SCC OnLine P&H 3979
Lakhan v. State of Haryana, (**Manisha Batra**, J.), 2025 SCC OnLine P&H 3958
Mandeep Kaur v. State of Punjab, (**Sumeet Goel**, J.), 2025 SCC OnLine P&H 3985
Mandeep Singh v. State of Punjab, (**Sumeet Goel**, J.), 2025 SCC OnLine P&H 3994
Mandeep v. State of Haryana, (**Rajesh Bhardwaj**, J.), 2025 SCC OnLine P&H 3982

Manish Kumar v. State of Punjab, (**Sumeet Goel**, J.), [2025 SCC OnLine P&H 3967](#)
Manpreet Sharma v. State of Punjab, (**Sumeet Goel**, J.), [2025 SCC OnLine P&H 3992](#)
Mohommadd Ashraf v. State of Punjab, (**Sumeet Goel**, J.), [2025 SCC OnLine P&H 3973](#)
Murari Gupta v. Sheetal Kakkar, (**Sumeet Goel**, J.), [2025 SCC OnLine P&H 3946](#)
Murari Gupta v. Sheetal Kakkar, (**Sumeet Goel**, J.), [2025 SCC OnLine P&H 3947](#)
NI v. State of Haryana, (**Kuldeep Tiwari**, J.), [2025 SCC OnLine P&H 4010](#)
Palak v. State of Haryana, (**Sukhvinder Kaur**, J.), [2025 SCC OnLine P&H 3995](#)
Paramjit v. Rajiv Ranga, (**Sumeet Goel**, J.), [2025 SCC OnLine P&H 3943](#)
Pardeep Kumar v. Jaswinder Singh Cheema, (**Sumeet Goel**, J.), [2025 SCC OnLine P&H 3948](#)
Prachi Singh v. State of Haryana, (**Sumeet Goel**, J.), [2025 SCC OnLine P&H 4000](#)
Priya v. State of Punjab, (**N.S. Shekhawat**, J.), [2025 SCC OnLine P&H 3993](#)
Punit v. State of Haryana, (**Harpreet Singh Brar**, J.), [2025 SCC OnLine P&H 3980](#)
Rahul Kumar v. State of Punjab, (**Rajesh Bhardwaj**, J.), [2025 SCC OnLine P&H 4003](#)
Rahul Malik v. State of Haryana, (**Harpreet Singh Brar**, J.), [2025 SCC OnLine P&H 3963](#)
Rajeev Kumar v. State of Punjab, (**Harpreet Singh Brar**, J.), [2025 SCC OnLine P&H 3965](#)
Ratan Singh v. State of Haryana, (**Sumeet Goel**, J.), [2025 SCC OnLine P&H 3964](#)
Rohit v. State of Haryana, (**Sumeet Goel**, J.), [2025 SCC OnLine P&H 3957](#)
Sahil Sahota v. State of Haryana, (**Rajesh Bhardwaj**, J.), [2025 SCC OnLine P&H 3999](#)
Sakattar Singh Batth v. State of Punjab, (**Vinod S. Bhardwaj**, J.), [2025 SCC OnLine P&H 4007](#)
Sanna v. State of Haryana, (**Rajesh Bhardwaj**, J.), [2025 SCC OnLine P&H 4002](#)
Sat Paul v. Paramjit Singh, (**Sumeet Goel**, J.), [2025 SCC OnLine P&H 3952](#)
Shama Pravin v. State of Haryana, (**Sukhvinder Kaur**, J.), [2025 SCC OnLine P&H 3997](#)
Shanti Prakash Sachdevs v. Dakshin Haryana Bull Vitran Nigam, (**Jagmohan Bansal**, J.), [2025 SCC OnLine P&H 4006](#)
Sheetal Kumar v. Rohan Goyal, (**Sumeet Goel**, J.), [2025 SCC OnLine P&H 3945](#)
Sita Ram Bodra v. State of Punjab, (**Harpreet Singh Brar**, J.), [2025 SCC OnLine P&H 3970](#)
Soma Rani v. State of Punjab, (**Rajesh Bhardwaj**, J.), [2025 SCC OnLine P&H 3989](#)
Sri Chaitnya Techno School v. State of Haryana, (**Harsimran Singh Sethi**, J.), [2025 SCC OnLine P&H 4012](#)
Sukhmeet Kaur v. Harjinder Singh, (**Meenakshi I. Mehta**, J.), [2022 SCC OnLine P&H 4395](#)
Sunil Kumar Sharma v. Satish Saini, (**Sumeet Goel**, J.), [2025 SCC OnLine P&H 3944](#)
Sunita Goyal v. Moman Ram, (**Sumeet Goel**, J.), [2025 SCC OnLine P&H 3953](#)
Surinder Kaur v. Harvinderpal Bansal, (**Sumeet Goel**, J.), [2025 SCC OnLine P&H 3939](#)
Vijender v. State of Haryana, (**Manjari Nehru Kaul**, J.), [2025 SCC OnLine P&H 3960](#)
VR Mohan Dev Public School v. Presiding Officer, (**Harsimran Singh Sethi**, J.), [2025 SCC OnLine P&H 4009](#)
Yogesh Kumar v. State of Haryana, (**Kuldeep Tiwari**, J.), [2025 SCC OnLine P&H 3937](#)

Rajasthan High Court [37]

- All India Institute of Medical Science (AIIMS) v. Dr. Mahendra Kumar Garg*, (**Dr Pushpendra Singh Bhati** and Chandra Prakash Shrimali, JJ.), [2025 SCC OnLine Raj 3350](#)
- Amit v. State of Rajasthan*, (**Mukesh Rajpurohit**, J.), [2025 SCC OnLine Raj 3369](#)
- Bhagwan Singh v. State of Rajasthan*, (**Vinit Kumar Mathur**, J.), [2025 SCC OnLine Raj 3364](#)
- Bhawna v. State of Rajasthan*, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 3384](#)
- Bila v. State of Rajasthan*, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 3382](#)
- D. K. Mishra v. Punjab National Bank*, (**Mahendar Kumar Goyal**, J.), [2025 SCC OnLine Raj 3359](#)
- Darshana v. Vikas Sangwan*, (**Yogendra Kumar Purohit**, J.), [2025 SCC OnLine Raj 3351](#)
- Dhanpat v. State of Rajasthan*, (**Manoj Kumar Garg**, J.), [2025 SCC OnLine Raj 3378](#)
- Ganesh Ram v. State of Rajasthan*, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 3367](#)
- Hanuwant Kumar Mehra v. Rajasthan SRTC*, (**Vinit Kumar Mathur**, J.), [2025 SCC OnLine Raj 3356](#)
- Hanuwant Singh v. State of Rajasthan*, (**Vinit Kumar Mathur**, J.), [2025 SCC OnLine Raj 3358](#)
- Heena v. State of Rajasthan*, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 3383](#)
- Kamlesh v. State of Rajasthan*, (**Dr Nupur Bhati**, J.), [2025 SCC OnLine Raj 3368](#)
- Kishan v. State of Rajasthan*, (**Dr Nupur Bhati**, J.), [2025 SCC OnLine Raj 3374](#)
- Kuldeep Kumar v. Secretary*, (**Vinit Kumar Mathur**, J.), [2025 SCC OnLine Raj 3357](#)
- Mahadeva Ram v. State of Rajasthan*, (**Dr Nupur Bhati**, J.), [2025 SCC OnLine Raj 3372](#)
- Mahendra Jangid v. Manisha Jangid*, (**Pushpendra Singh Bhati** and **Sunil Beniwal**, JJ.), [2025 SCC OnLine Raj 3349](#)
- Mala Ram v. State of Rajasthan*, (**Dinesh Mehta**, J.), [2025 SCC OnLine Raj 3354](#)
- Maniraj Singh Rathore v. State of Rajasthan*, (**Vinit Kumar Mathur**, J.), [2025 SCC OnLine Raj 3355](#)
- Mayank v. State of Rajasthan*, (**Farjand Ali**, J.), [2025 SCC OnLine Raj 3366](#)
- Meenakashvi Kumari v. Mahaveer Bajaj*, (**Manoj Kumar Garg**, J.), [2025 SCC OnLine Raj 3379](#)
- Mukesh Bamniya v. State of Rajasthan*, (**Vinit Kumar Mathur**, J.), [2025 SCC OnLine Raj 3360](#)
- Narmada Devi v. State of Rajasthan*, (**Dr Nupur Bhati**, J.), [2025 SCC OnLine Raj 3375](#)
- Nizamuddin v. Birai*, (**Manoj Kumar Garg**, J.), [2025 SCC OnLine Raj 3376](#)
- Nizamuddin v. State of Rajasthan*, (**Manoj Kumar Garg**, J.), [2025 SCC OnLine Raj 3365](#)
- Prakash Puri v. State of Rajasthan*, (**Mukesh Rajpurohit**, J.), [2025 SCC OnLine Raj 3373](#)
- Prakash v. State of Rajasthan*, (**Mukesh Rajpurohit**, J.), [2025 SCC OnLine Raj 3370](#)
- Pratibha v. Prakash*, (**Yogendra Kumar Purohit**, J.), [2025 SCC OnLine Raj 3353](#)
- Punnu Khan v. State of Rajasthan*, (**Dinesh Mehta**, J.), [2025 SCC OnLine Raj 3363](#)
- Rajani Bakoliya v. Rahul Sunariwal*, (**Yogendra Kumar Purohit**, J.), [2025 SCC OnLine Raj 3352](#)
- Seema v. State of Rajasthan*, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 3385](#)
- Siyaram Mali v. State of Rajasthan*, (**Mahendar Kumar Goyal**, J.), [2025 SCC OnLine Raj 3361](#)
- Suman Rani v. State of Rajasthan*, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 3380](#)
- Sunaina v. State of Rajasthan*, (**Kuldeep Mathur**, J.), [2025 SCC OnLine Raj 3381](#)
- Teja Ram v. State of Rajasthan*, (**Dinesh Mehta**, J.), [2025 SCC OnLine Raj 3362](#)

Tejpal v. State of Rajasthan, (Mukesh Rajpurohit, J.), [2025 SCC OnLine Raj 3371](#)

Tirth Singh v. State of Rajasthan, (Manoj Kumar Garg, J.), [2025 SCC OnLine Raj 3377](#)

Telangana High Court [1]

Fitness One Group India Ltd. v. Appellate Joint Commr. of State Tax, (Sujoy Paul, Acting C.J. and Renuka Yara, J.), [2025 SCC OnLine TS 523](#)

Uttaranchal High Court [1]

Kusum Kothiyal v. State Election Commission, (G. Narendar, C.J. and Alok Mahra, J.), [2025 SCC OnLine Utt 2172](#)

Income Tax Reports [6]

Landmark Cases, (S. Rajaratanam), [\(2009\) 313 ITR \(Jrn\) 33](#)

Landmark Cases, (S. Rajaratanam), [\(2009\) 314 ITR \(Jrn\) 21](#)

Landmark Cases, (S. Rajaratanam), [\(2009\) 315 ITR \(Jrn\) 9](#)

Landmark Cases, (S. Rajaratanam), [\(2009\) 316 ITR \(Jrn\) 1](#)

Landmark Cases, (S. Rajaratanam), [\(2009\) 317 ITR \(Jrn\) 55](#)

Landmark Cases, (S. Rajaratanam), [\(2010\) 320 ITR \(Jrn\) 26](#)

Customs Excise and Service Tax Appellate Tribunal [9]

Ajay Wines & Spirits v. Commr. of Customs, (S.S. Garg, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2025 SCC OnLine CESTAT 2060](#)

Dipakkumar Dharamsinbhai Kakadiya v. Commr. of Customs, (Ajay Sharma, Member (Judicial)), [2025 SCC OnLine CESTAT 2062](#)

Fifth Avenue Sourcing (P) Ltd. v. Commr. (CGST), (M. Ajit Kumar, Member (Technical) and Ajayan T.V., Member (Judicial)), [2025 SCC OnLine CESTAT 2065](#)

Greta Steels Ltd. v. Commr. of Customs, (M. Ajit Kumar, Member (Technical)), [2025 SCC OnLine CESTAT 2059](#)

M.M. Group v. Commr. (CGST), (K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 2066](#)

Shayona Pulp Conversion Mills (P) Ltd. v. Commr. (CGST), (Ajay Sharma, Member (Judicial)), [2025 SCC OnLine CESTAT 2063](#)

Suvadeep Dutta v. Commr. of Customs, (K. Anpazhakan, Member (Technical)), [2025 SCC OnLine CESTAT 2061](#)

Swan Defence & Heavy Industries Ltd. v. CCE, (Somesh Arora, Member (Judicial) and Satendra Vikram Singh, Member (Technical)), [2025 SCC OnLine CESTAT 2064](#)

Tirupati Enterprises v. Commr. of Customs, (Somesh Arora, Member (Judicial) and Satendra Vikram Singh, Member (Technical)), [2025 SCC OnLine CESTAT 2058](#)

Income Tax Appellate Tribunal [26]

- Adarsh Developers v. CIT*, (**Prashant Maharishi, V.P.** and Soundararajan K., J.M.), [2025 SCC OnLine ITAT 7348](#)
- Amit Jain v. CIT*, (Satbeer Singh Godara, J.M.), [2025 SCC OnLine ITAT 7335](#)
- Anand Diagnostic Laboratory v. CIT*, (**Prashant Maharishi, V.P.** and Soundararajan K., J.M.), [2025 SCC OnLine ITAT 7350](#)
- Aqibur Rehman v. CIT*, (Satbeer Singh Godara, J.M.), [2025 SCC OnLine ITAT 7344](#)
- Boston Scientific India (P) Ltd. v. CIT*, (**Challa Nagendra Prasad, J.M.** and Naveen Chandra, A.M.), [2025 SCC OnLine ITAT 7347](#)
- CIT v. Grihapravesch Buildteck (P) Ltd.*, (**Satbeer Singh Godara, J.M.** and Rifaur Rahman, A.M.), [2025 SCC OnLine ITAT 7346](#)
- Detective and Security Services v. CIT*, (Dr. B.R.R. Kumar, V.P. and **Suchitra Kamble, J.M.**), [2025 SCC OnLine ITAT 7330](#)
- Devinder Parkash Vijay v. CIT*, (Shamim Yahya, A.M. and **Vimal Kumar, J.M.**), [2025 SCC OnLine ITAT 7340](#)
- Durga Jewellers v. CIT*, (Dr. S. Seethalakshmi, J.M. and **Rathod Kamlesh Jayantbhai, A.M.**), [2025 SCC OnLine ITAT 7342](#)
- ELCA Cosmetics (P) Ltd. v. CIT*, (**Challa Nagendra Prasad, J.M.** and Naveen Chandra, A.M.), [2025 SCC OnLine ITAT 7331](#)
- Elsamex Maintenance Services Ltd. v. CIT*, (T.R. Senthil Kumar, J.M. and **Narendra Prasad Sinha, A.M.**), [2025 SCC OnLine ITAT 7328](#)
- Gurjeet Singh v. CIT*, (Laliet Kumar, J.M. and **Krinwant Sahay, A.M.**), [2025 SCC OnLine ITAT 7332](#)
- Har Sawroop Sahrawat v. CIT*, (**Vikas Awasthy, J.M.** and M. Balaganesh, A.M.), [2024 SCC OnLine ITAT 6783](#)
- Harpreet Kaur v. CIT*, (**Vikas Awasthy, J.M.** and M. Balaganesh, A.M.), [2024 SCC OnLine ITAT 6782](#)
- Hotspot Sales & Solutions (P) Ltd. v. CIT*, (Mahavir Singh, V.P. and **Manish Agarwal, A.M.**), [2025 SCC OnLine ITAT 7349](#)
- Jose Salvador Bemvindo Fernandes v. CIT*, (**Pavan Kumar Gadale, J.M.** and G.D. Padmahshali, A.M.), [2025 SCC OnLine ITAT 7327](#)
- Kapil Khanna v. CIT*, (Satbeer Singh Godara, J.M.), [2025 SCC OnLine ITAT 7341](#)
- Manoj Saboo v. CIT*, (Satbeer Singh Godara, J.M.), [2025 SCC OnLine ITAT 7338](#)
- Narender Khetwani v. CIT*, (Satbeer Singh Godara, J.M.), [2025 SCC OnLine ITAT 7334](#)
- Nitin Wadhera v. CIT*, (Satbeer Singh Godara, J.M.), [2025 SCC OnLine ITAT 7339](#)
- Praveen Jain v. CIT*, (Satbeer Singh Godara, J.M.), [2025 SCC OnLine ITAT 7343](#)
- Satish Chand Singhal v. CIT*, (Satbeer Singh Godara, J.M.), [2025 SCC OnLine ITAT 7336](#)
- Shobha Chand v. CIT*, (Satbeer Singh Godara, J.M.), [2025 SCC OnLine ITAT 7337](#)
- Signatureglobal India Ltd. v. CIT*, (**Shamim Yahya, A.M.** and Sudhir Pareek, J.M.), [2025 SCC OnLine ITAT 7333](#)
- Sujatha Kancharla v. CIT*, (**Ravish Sood, J.M.** and Madhusudan Sawdia, A.M.), [2025 SCC OnLine ITAT 7329](#)

Uma Bhavan Samaj Seva Trust Unjha v. CIT, (Suchitra Kamble, J.M. and **Narendra Prasad Sinha, A.M.**), [2025 SCC OnLine ITAT 7345](#)

National Company Law Tribunal [52]

Alchemist Asset Reconstruction Co. Ltd. v. Jaipur Metals & Electricals Ltd., (Reeta Kohli, Member (Judicial) and Kavita Bhatnagar, Member (Technical)), [2025 SCC OnLine NCLT 3521](#)

Altanova India (P) Ltd. v. JMD Precision Equipments (P) Ltd., (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2025 SCC OnLine NCLT 3515](#)

Anup Singhal, In re, (Shammi Khan, Member (Judicial) and Sanjeev Kumar Sharma, Member (Technical)), [2025 SCC OnLine NCLT 3500](#)

Asha Dealcom (P) Ltd., In re, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2025 SCC OnLine NCLT 3486](#)

Auburn Digital Solutions (P) Ltd. v. Gigs Media (P) Ltd., (Anil Raj Chellan, Member (Technical) and Lakshmi Gurung, Member (Judicial)), [2025 SCC OnLine NCLT 3532](#)

Axis Bank Ltd. v. Lanco Kondapalli Power Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2025 SCC OnLine NCLT 3507](#)

Bank of India v. Earthin Projects Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2025 SCC OnLine NCLT 3508](#)

Bank of India v. Future Lifestyle Fashions Ltd., (Sanjiv Dutt, Member (Technical) and Ashish Kalia, Member (Judicial)), [2025 SCC OnLine NCLT 3510](#)

Catalyst Trusteeship Ltd. v. Manjeera Retail Holdings (P) Ltd., (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2025 SCC OnLine NCLT 3505](#)

CHD Chemicals Ltd. v. JCT Ltd., (K.K. Singh, Member (Technical) and K. Biswal, Member (Judicial)), [2025 SCC OnLine NCLT 3525](#)

CIT v. Registrar of Co., (Cheekati Radha Krishna, Member (Judicial) and CMDE Siddharth Mishra, Member (Technical)), [2025 SCC OnLine NCLT 3483](#)

CIT v. Registrar of Co., (Cheekati Radha Krishna, Member (Judicial) and CMDE Siddharth Mishra, Member (Technical)), [2025 SCC OnLine NCLT 3492](#)

CMA Vijender Sharma, In re, (Shammi Khan, Member (Judicial) and Sanjeev Kumar Sharma, Member (Technical)), [2025 SCC OnLine NCLT 3511](#)

CPA Global India (P) Ltd. v. Registrar of Co., (Anu Jagmohan Singh, Member (Technical) and Jyotsna Sharma, Member (Judicial)), [2025 SCC OnLine NCLT 3491](#)

Delhi Liquors v. Raisen Marketing (P) Ltd., (Shammi Khan, Member (Judicial) and Sanjeev Kumar Sharma, Member (Technical)), [2025 SCC OnLine NCLT 3513](#)

Emm Aar Traders v. Safari Bikes Ltd., (K.K. Singh, Member (Technical) and K. Biswal, Member (Judicial)), [2025 SCC OnLine NCLT 3526](#)

Export-Import Bank of India v. DQ Entertainment (International) Ltd., (Mohan Prasad Tiwari, Member (Judicial) and Sanjay Puri, Member (Technical)), [2025 SCC OnLine NCLT 3527](#)

Gautam Rai Rally v. Manasavi Infracon (P) Ltd., (Shammi Khan, Member (Judicial) and Sanjeev Kumar Sharma, Member (Technical)), [2025 SCC OnLine NCLT 3499](#)

Hayat Health Care (P) Ltd. v. Registrar of Co., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2025 SCC OnLine NCLT 3495](#)

- Hilal Ahmad Bhat v. ROC, J&K*, (Shishir Agarwal, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2025 SCC OnLine NCLT 3493](#)
- Jammu & Kashmir Bank v. Puneet Resutra*, (K.K. Singh, Member (Technical) and K. Biswal, Member (Judicial)), [2025 SCC OnLine NCLT 3488](#)
- Jammu & Kashmir Bank v. Rajinder Kumar*, (K.K. Singh, Member (Technical) and K. Biswal, Member (Judicial)), [2025 SCC OnLine NCLT 3490](#)
- Mani Bhushan Prasad Sinha v. N.S. Thermal Energy (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2025 SCC OnLine NCLT 3533](#)
- Motel Rahans (P) Ltd. v. JSM Devcons (P) Ltd.*, (Shammi Khan, Member (Judicial) and Sanjeev Kumar Sharma, Member (Technical)), [2025 SCC OnLine NCLT 3512](#)
- Pankaj Mahajan v. Edelweiss Asset Reconstruction Asset Co.*, (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial)), [2025 SCC OnLine NCLT 3522](#)
- Prakash Transport Corpn. v. Tycoons Industries (P) Ltd.*, (K.K. Singh, Member (Technical) and K. Biswal, Member (Judicial)), [2025 SCC OnLine NCLT 3489](#)
- Prudent Arc Ltd. v. Tangnu Romai Power Generation (P) Ltd.*, (Shishir Agarwal, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2025 SCC OnLine NCLT 3519](#)
- Purshottam Singh v. Registrar of Co.*, (Reeta Kohli, Member (Judicial) and Kavita Bhatnagar, Member (Technical)), [2025 SCC OnLine NCLT 3482](#)
- Raihan Healthcare (P) Ltd., In re*, (Madhu Sinha, Member (Technical) and Vinay Goel, Member (Judicial)), [2025 SCC OnLine NCLT 3528](#)
- Ram Chandran Traders (P) Ltd. v. Ganga Steel Enterprises (P) Ltd.*, (Mohan Prasad Tiwari, Member (Judicial) and Sanjay Puri, Member (Technical)), [2025 SCC OnLine NCLT 3504](#)
- Ramesh N. Keswani v. Krishant Exim (P) Ltd.*, (Manni Sankariah Shanmuga Sundaram, Member (Judicial)), [2025 SCC OnLine NCLT 3484](#)
- Ramesh N. Keswani v. Krishant Exim (P) Ltd.*, (Manni Sankariah Shanmuga Sundaram, Member (Judicial)), [2025 SCC OnLine NCLT 3485](#)
- Samunnati Financial Intermediation & Services (P) Ltd., In re*, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), [2025 SCC OnLine NCLT 3524](#)
- Sardar Singh v. Anil Special Steel Industries Ltd.*, (Reeta Kohli, Member (Judicial) and Kavita Bhatnagar, Member (Technical)), [2025 SCC OnLine NCLT 3517](#)
- SBI v. A.A. Estates (P) Ltd.*, (Prabhat Kumar, Member (Technical) and V.G. Bisht, Member (Judicial)), [2025 SCC OnLine NCLT 3516](#)
- SBI v. Kkspun India Ltd.*, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2025 SCC OnLine NCLT 3497](#)
- SBI v. Kkspun India Ltd.*, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2025 SCC OnLine NCLT 3498](#)
- SBI v. Kkspun India Ltd.*, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2025 SCC OnLine NCLT 3514](#)
- Shreeji Pharmachem v. Cian Healthcare Ltd.*, (Sameer Kakar, Member (Technical) and Nilesh Sharma, Member (Judicial)), [2025 SCC OnLine NCLT 3529](#)
- Sindhu Cargo Services (P) Ltd. v. Yes Bank Ltd.*, (Sunil Kumar Aggarwal, Member (Judicial) and Radhakrishna Sreepada, Member (Technical)), [2025 SCC OnLine NCLT 3520](#)
- Singhania International Ltd. v. Sham Udyog Ltd.*, (Shishir Agarwal, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2025 SCC OnLine NCLT 3518](#)

- Skyline Associates (P) Ltd. v. Insolvency & Bankruptcy Board of India*, (Manni Sankariah Shanmuga Sundaram, Member (Judicial) and Atul Chaturvedi, Member (Technical)), [2025 SCC OnLine NCLT 3487](#)
- Sri Sdev Natural Resources India (P) Ltd., In re*, (Shammi Khan, Member (Judicial) and Sanjeev Kumar Sharma, Member (Technical)), [2025 SCC OnLine NCLT 3530](#)
- STCI Finance Ltd. v. DSK Southern Projects (P) Ltd.*, (Anil Raj Chellan, Member (Technical) and Lakshmi Gurung, Member (Judicial)), [2025 SCC OnLine NCLT 3531](#)
- Sumat Gupta, In re*, (Khetrabasi Biswal, Member (Judicial) and Kaushalendra Kumar Singh, Member (Technical)), [2025 SCC OnLine NCLT 3523](#)
- Sunrise 14/A/S Denmark v. Muskaan Power Infrastructure Ltd.*, (K.K. Singh, Member (Technical) and K. Biswal, Member (Judicial)), [2025 SCC OnLine NCLT 3506](#)
- Touchstone Services (P) Ltd. v. Power Televentures (P) Ltd.*, (Shammi Khan, Member (Judicial) and Sanjeev Kumar Sharma, Member (Technical)), [2025 SCC OnLine NCLT 3509](#)
- Vedre Vajrender Rao v. Speed Projects & Infrastructure (P) Ltd.*, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2025 SCC OnLine NCLT 3501](#)
- Vishwambhar Dayal Gupta v. Symbiosis Pharmaceuticals (P) Ltd.*, (Shishir Agarwal, Member (Technical) and Harnam Singh Thakur, Member (Judicial)), [2025 SCC OnLine NCLT 3494](#)
- Yeduguri Sandinti Jagan Mohan Reddy v. Saraswati Power & Industries (P) Ltd.*, (Mohan Prasad Tiwari, Member (Judicial) and Sanjay Puri, Member (Technical)), [2025 SCC OnLine NCLT 3503](#)
- Yeduguri Sandinti Jagan Mohan Reddy v. Saraswati Power & Industries (P) Ltd.*, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2025 SCC OnLine NCLT 3502](#)
- Yeshdreams Infotech (P) Ltd. v. Registrar of Co.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2025 SCC OnLine NCLT 3496](#)

To get this list regularly join our:-

Telegram Channel - <https://t.me/scconline>

Follow us:-

LinkedIn - <https://in.linkedin.com/company/scconline>

Instagram - https://www.instagram.com/scctimes_/

Twitter - <https://twitter.com/scconline>

YouTube - <https://www.youtube.com/user/thescconline>

Facebook - <https://www.facebook.com/scc.online>

